

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

* *

O.A. 404/94

Dt. of Decision : 24.5.94.

E. Mahendra Kumar

.. Applicant

Vs

1. The Sub-Divisional Inspector,
Anantpur Wes Sub-Division,
Anantpur.
2. The Superintendent of Post Offices,
Anantpur Division, Anantpur.
3. The Director General,
Department of Posts,
Dak Bhavan, Sansad Marg ,
New Delhi.
4. Union of India rep. by its
Secretary for Communications,
Ministry of Communications,
New Delhi. .. Respondents.

Counsel for the Applicant : Mr. Krishna Devan.

Counsel for the Respondents : Mr. V. Bhimanna, Addl. CGS

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIF

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

OA.404/94

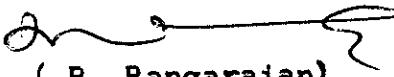
Judgement

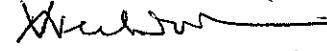
(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

This OA was filed praying for a direction to the
passionate grounds in relaxation of Recruitment Rules by
quashing the Directorate General letter No.14-25/91-ED &
Trd. dated 29-5-1992 by holding it as arbitrary, illegal
and Unconstitutional.

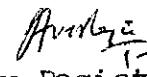
2. Letter dated 23-5-1994 was filed by the learned
counsel for the applicant stating that the applicant is
withdrawing this OA.

3. In the result, the OA is dismissed as withdrawn.
No costs.


(R. Rangarajan)
Member (Admn.)


(V. Neeladri Rao)
Vice Chairman

Dated : May 24, 1994
Dictated in Open Court


Deputy Registrar (J) CC

To

1. The Sub Divisional Inspector,
sk Anantapur West Sub Division, Anantapur.
2. Anantapur Division, Anantapur.
3. The Director General, Dept. of Posts,
Dak Bhavan, Sansad Marg, New Delhi.
4. The Secretary for Communications,
Union of India, Ministry of Communications, New Delhi.
5. One copy to Mr. Krishna Devan, Advocate, CAT.Hyd.
6. One copy to Mr. v. Bhimanna, Addl.CGSC.CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 24-5-1994

ORDER/JUDGMENT

M.A/R.A./C.A/No.

in
O.A.No. 404/94

T.A.No. (w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

